

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 11/97

Tuesday, this the 26th day of October, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.D. John,
S/o. P.C. Devassia,
Station Manager,
Southern Railway,
Ernakulam Town,
Permanent Address:
Railway Quarters No.197-B,
Quilon.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India through
The General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.
3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum - 14.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 26.10.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

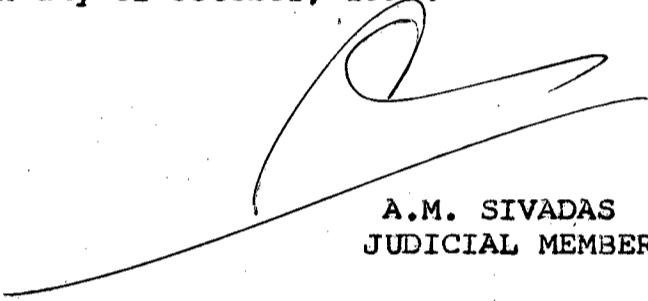
The learned counsel appearing for the applicant
submitted that by virtue of R-1, the claim of the applicant is
partly satisfied and with regard to the remaining, the applicant
may be permitted to submit a representation to the second
respondent.

2. Accordingly, the applicant is permitted to submit a representation through proper channel to the second respondent within four weeks from today in respect of his remaining grievance contained in this O.A. If such a representation is submitted, the second respondent shall consider the same and pass appropriate orders within three months from the date of receipt of the representation.

3. O.A. is disposed of as above. No costs.

Dated this the 26th day of October, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

nv
261099

LIST OF ANNEXURES REFERRED TO IN THIS ORDER

Annexure R-1:

True copy of letter No.V/P 535/II/PDJ dated 22.7.97, issued by the 3rd respondent.